

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH-COURT II**

(IB)-894(ND)2019

CORAM:

PRESENT: MR. L.N. GUPTA  
HON'BLE MEMBER(T)

MR. CH. MOHD. SHARIEF TARIQ  
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.03.2020.

NAME OF THE COMPANY: Ram Niwas & Sons V/s. M/s. Palm Developers  
Pvt. Ltd.

SECTION 9 of IBC Code, 2016

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present:

Mr. Krishnendu Datta, Mr. Raghavendra M.  
Bajaj, Mr. S. Agarwal, Advocates for the  
Petitioner  
Mr. Atul Sharma, Ms. Arveena Sharma,  
Advocates for the Respondent.

**ORDER**

No time left. Renotify this case to 20<sup>th</sup> March, 2020

—Sd—

(L.N. Gupta)  
Member (T)

—Sd—

(Ch. Mohd. Sharief Tariq)  
Member (J)